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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/218/2016
NAME OF THE PETITIONER(S) : Muneez Rahman
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	A.M. Sridharan	Counsel for Petitioner	Ambrose
2.	S.R. Rajagopal Preethi S. Arasu	Counsel for R1, R2 & R4	Preethi S. Arasu
3.	K. Gnanapram Kumar Athiban Vijay A/K	Counsel for R3	Athiban

ORDER

Shri A M Sridharan, counsel for petitioner present. Ms Preethi S Arasu, counsel for R1, R2 & R4 present. Shri A K Athiban Vijay, counsel for R3 are present and stated that he has filed an application for producing additional documents and furnished copy of the same to the other side. Counsel for petitioner sought time for seeking instructions from his client. Time extended at request. Put up on 14.06.2017 at 10.30 A.M.

Munif

(Ch. Md. Sharief Tariq)
Member (Judicial)

K.

(K. Anantha Padmanabha Swamy)
Member (Judicial)